Annexure - 5															
Name o	f the Corpora	ate Debtor: Krish	y Limited	Date of commencement of CIRP: 13.01.2020					List of creditors as on: 26.08.2023						
						List of operati	onal credi	tors (Workm	en)						
														(Am	ount in Rs.)
Sr. No.	Name of	Name of	me of Details of claim			Details of claim admitted						Amount of	Amount of	Amount	Remarks, if
	Authorised workmen received Representa										contingent	any mutual	claim not	of claim	any
											claim	dues, that	admitted	under	
	tive, if any		Date of	Amount	Amt. of	Nature of	Amount	Amount	Whether	% of		may be set		verificati	
			receipt	claimed	claim	claim	covered	covered by	Related	voting		off		on	
			-		admitted		by	Guarantee	Party	share					
							Security			in coC					
							interest								
1	NA	Surendra Singh	05.01.2021	72115	0	Gratuity Dues	0	0	No	0	0	0	72115	0	Note-1
Note-1:	Claim receive	ed from the work	man is based	on the or	der passed by	labour union d	uring mora	atorium.		•					
	The claim in	not prescribed fo	rmat and rec	eived afte	r statutory tir	neline		•			•	•			•